

[Shrimati Vidyavati Chaturvedi]

If it is not done so, it is requested that Status-quo may please be maintained.

(iv) Demand for allocation of funds on priority basis for irrigation schemes for Chhota Nagpur region of Bihar

SHR_I YOGESHWAR PRASAD YOGESH (Chatra): Mr. Deputy Speaker, Sir, Chhota Nagpur is a very prosperous area of Bihar in view of its mineral resources. Due to availability of several minerals like coal, iron, copper, uranium, graphite, bauxite etc. the Central Government earns more revenue as compared to that earned from each of other States. But this area has remained most neglected so far as the development of its farmers and the land is concerned. Though minerals of this area have been extracted on a large scale very easily, yet the development work has been very negligible, particularly nothing has been done for providing facilities in that area, despite large sources of water available there. Only one lift irrigation scheme has been prepared for Chhota Nagpur and its adjoining hilly areas and plateaus, but this scheme is not being implemented properly.

So far as the river irrigation schemes are concerned, some schemes have been prepared since the early days of independence, but these schemes have not been translated into action. For example, schemes like Auranga Reservoir scheme, Tillaiya Dhadhar, Mohane River; Amba Khat, Bhagiya River, Nilajan, etc. are still pending. In our area there is a river Nilajan, which is also called Phalegn and is famous for its underground flow. In the bed of this river a number of pump set can be installed to provide irrigation facilities to thousands of acres of land very easily. Some of the farmers have made experiments in this regard privately and have achieved a lot of success in it. I would like to request the Go-

vernment to allocate special funds for these schemes on priority basis and start work to implement these schemes without delay.

[English]

(v) Demand for early sanction for the establishment of an export processing zone at Chandaka near Bhubaneswar (Orissa)

SHRIMATI JAYANTI PATNAIK (Cuttack): In 1983, the Trade Development Authority of India had prepared feasibility reports on the establishment of new Export processing zones in the country. On the basis of the feasibility reports, the Government of Orissa had submitted a proposal before the Union Commerce Ministry to set up one such Export processing zone either at Chandaka Nuclear Industrial Complex or at Paradeep. But it is regrettable that none of these two places has been included in the 7th Plan for the location of Export processing Zone on the pretext of resources constraints.

The Government of Orissa have earmarked necessary land at Chandaka for establishment of the Export processing Zone. The Government of India will have to spend only Rs. 12 crores as initial expenditure. In the meanwhile, such Export processing Zones have been set up at Falta, Madras, Cochin and Noida in addition to the existing facilities at Santacruz and Kandla. The establishment of at least one Export Processing Zone at Chandaka will go a long way in development of the State. The Non-Resident Indians have also evinced interest in the same.

As such, I urge upon the Government of India to accord early sanction for the establishment of an Export processing zone at Chandaka near Bhubaneswar in Orissa.

(vi) Need to develop Hope Island and Pishikala Lanka in East Godavari district as tourist spots